

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/354/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUANTUM COAL ENERGY PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. ASHOK KUMAR Counsel For Respondent Ashold Counsel For Respondent Could Counsel for petitives Counsel for petitives I. R. YIDHWASHANKAR

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Counsel for respondent prayed time for making submissions. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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